

ITEM NO.1

COURT NO.12

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5336-5340/2005

SIDDHARTH CONSTURCTION & ORS.

Appellant(s)

VERSUS

D.T.VORA & ORS.

Respondent(s)

(with office report for direction)

Date : 13/07/2015 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Appellant(s) M/s. Parekh & Co. (Not present)

For Respondent(s) Mr. Jay Savla, AOR
Ms. Renuka Sahu, Adv.
Mr. Ravi Mishra, Adv.

Ms. Bina Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Perused office-report dated 10th July, 2015.

Inspite of fresh notice being issued to the appellants by this Court dated 02.07.2015, even today none appears on behalf of the appellants.

Since the appellants have not appeared before this Court on number of occasions and even today, we direct that the amount which is lying in the Suitor's Fund Amount may be released to the Supreme Court Legal Services Committee.

(R.NATARAJAN)
Court Master

(SNEH LATA SHARMA)
Court Master